

Shooting Incident Involving Daughter-in-Law of Former Defence Minister

*356. **SHRI JYOTIRMOY BOSU:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the shooting incident in which the daughter-in-law of the former Defence Minister was involved;

(b) whether this matter was suppressed by Shri Bansi Lal and no enquiry was held;

(c) if so, the facts thereof; and

(d) whether Government propose to hold any enquiry in this matter?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) Yes, Sir.

(b) and (c). Smt. Neelu Chaudhary, daughter-in-law of Shri Bansi Lal was injured under the chin by a revolver shot in her own bed room. An enquiry was held by Superintendent of Police, Ambala. Smt. Neelu Chaudhary's husband and her brother were present in the adjoining room at the time of the incident. According to her own statement she was taking out something from an almirah when a medicine bottle lying there spilled over some clothes and a revolver lying in the almirah. She started cleaning the revolver unaware of the fact that it was loaded. The revolver went off accidentally and injured her. The enquiry indicated that the injury was accidental caused by careless handling of the revolver by Smt. Neelu Chaudhary.

(d) If some new facts are brought to the notice of Government, Government will take appropriate action.

Proposal to disband Ministry of Shipping and Transport

*357. **SHRI M. N. GOVINDAN NAIR:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have a proposal under consideration to disband the Ministry of Shipping and Transport;

(b) if so, the reasons therefor;

(c) whether Government propose to allot its functions among various other Ministries; and

(d) if so, the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) to (d). Do not arise.

Recording Station at Tirupati for Cuddapah Station

*358. **SHRI P. RAJAGOPAL NAIDU:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any recording station at Tirupati for feeding programmes for Cuddapah Station; and

(b) whether Government are aware that the T.T. Devasthanam offered its cooperation to establish the above station?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir.

(b) Yes, Sir. However, it has not been the policy of Government to accept financial assistance from such bodies for setting up radio/television stations.

Silent Valley Project in Kerala

*359. **SHRI K. A. RAJAN:** Will the Minister of ENERGY be pleased to state:

(a) whether Kerala Government have pressed for providing adequate funds for the Silent Valley Project in Kerala; and

(b) if so, action taken in this regard?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). For the annual Plan 1977-78, the Government of Kerala had suggested an outlay of Rs. 2 crores for the Silent Valley Project in a total outlay of Rs. 25 crores for the Power Sector in the State. The approved outlay for the State's Power Sector is Rs. 27 crores with a provision of Rs. 50 lakhs for the Silent Valley Project for 1977-78.

No expenditure is, however, to be incurred on the project pending clearances in regard to inter-State aspects following modification in the scope of the project, as also clearance from the environmental angle.

घाषात स्थिति के दौरान लोगों को यातनाएं

* 360. श्री कृष्ण कुमार गोयल : क्या यह सच है यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान घाषात स्थिति के दौरान लोक तंत्र की रक्षा के लिए जन आन्दोलन में सक्रिय भाग लेने वाले व्यक्तियों को दी गई अमानवीय यंत्रणाओं के बारे में देश के विभिन्न भागों से प्रकाशित होने वाले दैनिक समाचार पत्रों तथा पत्रिकाओं में छपे समाचारों की ओर दिनाया गया है; और

(ख) सरकार पुलिस की जांच प्रक्रिया में परिवर्तन मुनिष्ठित करने के लिए क्या कार्यवाही कर रही है जिसे जनता के प्रति अमानवीय रवैया अपनाया जा सके ?

शु. मंत्री (श्री चरण सिंह) : (क) जी हाँ, श्रीमान् ।

(ख) पुलिस के दृष्टिकोण को नया रूप देने और जांच पड़ताल के वैज्ञानिक तरीकों में उनको प्रशिक्षित करने के प्रयास किये जा रहे हैं । राज्यों को अपने बलों

के प्राधुनिकीकरण के लिए केन्द्रीय वित्तीय सहायता भी दी जा रही है ताकि अपराधों की जांच-पड़ताल के स्तर को सुधारने में उन्हें सहायता मिले ।

बड़े नगरों को जोड़ने के लिए दिन-रात बस सेवा का चलाया जाना

* 361. श्री लक्ष्मीनारायण पाण्डेय : क्या नौबतूह और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश के बड़े नगरों को जोड़ने के लिए केन्द्रीय स्तर पर दिन-रात की बस सेवा चालू करने का कोई प्रस्ताव है; और

(ख) यदि हाँ, तो तत्सम्बन्धी व्यय क्या है ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Extraction of Essential Oil from Plants

* 362. SHRI K. LAKKAPPA: Will the Minister of PLANNING be pleased to state:

(a) whether National Laboratories under C.S.I.R. have developed process to extract essential oils from plants; and

(b) if so, facts thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) Processes have been developed for extracting essential oils from a variety of plant materials, important of which are mentha, citronella, lemon grass, palmarosa. The technology consists in cultivation of plants and